

Stores and Fair Price Shops in all Industrial establishments employing 300 or more workers.

Medical Facilities in E.S.I.S. Hospitals, Ahmedabad

*948. SHRI P. G. MAVALANKAR: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that the working of the E.S.I.S. hospitals and units in Ahmedabad is far from satisfactory;

(b) whether all necessary and proper medical facilities are not available at the said units;

(c) whether the visiting and part time doctors and surgeons attending the said units are not paid their monthly amounts of salaries, honoraria, etc. adequately and regularly; and

(d) if so, the various remedial steps being taken by Government to urgently improve the situation so that the patients get good treatment and the doctors and surgeons in turn also receive proper courtesy and co-operation from the authorities?

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): The administration of medical care under the Employees' State Insurance Scheme being the statutory responsibility of State Governments, it is for the Government of Gujarat to look into the matter. The State Government has reported as under:—

(a) No.

(b) No.

(c) No.

(d) Does not arise. Remedial steps are taken where necessary.

State Government's Royalty Rates

*949. SHRI ANADI CHARAN DAS:

SHRI S. M. BANERJEE:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Union Government have increased the State Government's royalty rates of major minerals from the current Financial year;

(b) if so, whether the States will be getting an additional benefit as a result thereof; and

(c) if so, the broad outlines thereof?

THE MINISTER OF STEEL AND MINES (SHRI CHANDRAJIT YADAV): (a) and (b). Yes, Sir.

(c) The over-all effect on the royalty revenues of the States taken together in respect of the minerals on which rates have been increased with effect from 1st April, 1975 is expected to be an increase of more than 75 per cent over what the accruals would have been at the pre-revised rates. Copies of the Gazette notification giving the item-wise revised royalty rates have been placed on the Table of the House on 10th April, 1975.

Whereabouts of Badshah Khan

*950. SHRI K. MALLANNA:

SHRI M. M. JOSEPH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is a mystery regarding the whereabouts of the Freedom Fighter Badshah Khan; and

(b) if so, whether Government of India have approached the Government of Pakistan about the whereabouts of Badshah Khan and if so, the facts thereof?